## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

STARRED QUESTION NO:570 ANSWERED ON:07.05.2013 PRICES OF POULTRY PRODUCTS Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

## Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the prices of chicken and eggs have increased;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government had imposed mandatory ban of three months on the export of poultry items after the outbreak of the recent bird flu;

(d) if so, whether the Government would lift the ban for export of these items; and

(e) the steps taken/being taken by the Government to stabilise the production and prices of these products?

## Answer

## MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a)To (e): A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of the Lok Sabha Starred Question No. 570 put in by Shri Eknath M. Gaikwad and Shri Anand Prakash Paranjpe regarding Prices of Poultry Products

(a) & (b) As per the report of the Directorate of Economics & Statistics, Department of Agriculture and Cooperation, the average wholesale prices of eggs and chicken have by and large increased over the last one year. As per available data, average prices of eggs in different stations during 2012-13 have shownvariation from about (-) 1.8% to 22% compared to 2011-12. Similarly, average prices of chicken in different stations during 2012-13 have shown increase, ranging from about 3.8% to 95.5% compared to 2011-12. One of the major reasons for increase in prices of poultry products is due to rise in the price of poultry feed and feed ingredients like soya meal and maize.

(c) and (d) Government of India has not imposed any ban for export of poultry items after the outbreak of recent Avian Influenza.

(e) Government of India has reduced rates of import duty to Nil in case of de-oiled soya extract, groundnut oil cake/ oil cake meal, sunflower oil cake/ oil cake meal, canola oil cake/ oil cake meal and mustard oil cake/ oil cake meal with effect from 21stAugust, 2012 till 31st March, 2013. Import duty on maize bran has also been waived with effect from 17th September, 2012. Further, Government of India in July 2011, has included State Departments and agencies having poultry feed manufacturing plants to be eligible for open bidding (tender/ auction) for feed category stocks of the Food Corporation of India, provided that they confirm to having feed stock manufacturing plants and/or poultry feed manufacturing plants.